

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8466/2020

This the 19th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Reyaz Ahmad Sheikh, S/o Ismail Sheikh, R/o Laripora, Pahalgam, Aged 43 years and 2 ors.

.....Applicants

(Advocate:- Mr. M A Beigh-**Not Present**)

Versus

1. State of J&K through Commissioner Secretary to Govt. Forest Department, Civil Sectt. Jammu/Sringar and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the last listed dates i.e., 21.12.2020, 16.02.2021 and 05.03.2021, nobody had joined the video conference on behalf of the applicants and the case was finally listed for today i.e., 19.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**